NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For KSR & Co company savepaniesus, CBE

Chandramouli Prabhakar For R. Wenkatavaradan

Counsel for 2nd Respondent

ORDER

Ms S Manjula Devi, counsel for petitioner present. Shri Chandramouli Prabhakar, counsel for R2 present. Counsel for petitioner was directed to serve private notice on the rest of the respondents. Notice has been served on R1, R4, R5, R6 & R7 and proof of service is filed by way of affidavit but notice could not get served on R3. No representation on behalf of R1, R4, R5, R6 & R7, this bench is satisfied that due service has been on the respondents, so R1, R4 to R7 are proceeded ex parte. Counsel for petitioner is directed to serve notice again on R3 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on

29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)